

13

11.3.02 Hon. Mr. Justice R.R.K. Divedi, VC
Hon. Mr. S. Dayal, A.M.

Heard Sri H.S. Srivastava's learned
Counsel for the applicant and Sri C.P.
Agrawal learned Counsel appearing
for the respondents. It is not disputed
that the order of this Tribunal dated
11.11.99 passed in OA 1358/95 have
been complied with. In the circumstances
nothing is left to be decided. This
contempt application is accordingly
rejected. Notices are discharged.
No order as to costs.


A.M.


VC

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